GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4407 TO BE ANSWERED ON MARCH 27, 2025

PMAY-U IN KERALA

NO. 4407. SHRI SHAFI PARAMBIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of homeless families provided with the facility of houses under Pradhan Mantri Awas Yojana Urban (PMAY-U) during the last five years and the current year in Kerala;
- (b) the total funds allocated for providing houses under PMAY-U during the said period in Kerala; and
- (c) the details of the share of the State Government of Kerala in providing houses under PMAY-U during the said period in the State?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including homeless persons are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All' supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries across the country including State of Kerala. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of

admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by Kerala, a total of 77,176 houses have been sanctioned for eligible beneficiaries during the last five years (2019 - 2024) under PMAY-U. Of the sanctioned houses including houses sanctioned in preceding years, 71,797 houses have been grounded for construction and 77,052 houses are completed/ delivered to beneficiaries. Central Assistance of ₹1372.14 Crore has been sanctioned for the State under PMAY-U during the last five years (2019 - 2024), of which Rs.1285.51 Crore has been released to State/ Central Nodal Agency.

Houses under PMAY-U are being constructed using Central Assistance, State share as well as beneficiary contribution. Government of India provided fixed Central Assistance of ₹1.5 lakh under AHP and BLC verticals of PMAY-U. However, States/UTs are free to contribute their share in a such way to make the houses affordable. Kerala provided ₹50,000 as State share and remaining cost of the house, as per Detailed Project Report (DPR), is shared by Urban Local Bodies (ULB)/Beneficiaries. The scheme period, which was earlier upto 31.03.2022, has further been extended upto 31.12.2025 to complete the sanctioned houses without changing the funding pattern and implementation methodology.

Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to assist 1 crore additional eligible urban beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 32 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines, but Kerala is yet to sign the MoA. Eligibility criteria for beneficiaries under PMAY-U 2.0 have been outlined in the operational guidelines which can be accessed at https://pmay-urban.gov.in.
